

**ORDER****Re: Situation arising due to outbreak of the Novel Coronavirus (COVID-19)**

In continuation of Order No. 22/RG/Spl./Misc. dated 17.05.2020 and the subsequent orders issued in relation thereto; considering the prevailing pandemic situation due to outbreak of the novel corona virus (COVID-19) in the States of Punjab, Haryana and UT Chandigarh and with a view to ensure the safety of the Hon'ble Judges, Advocates, Staff and litigants; the Hon'ble Administrative Committee has resolved that all the cases already fixed/listed from 01.04.2021 to 30.04.2021 shall be adjourned by NIC for the dates mentioned herein below and all interim orders passed in the said cases shall continue till the next date of hearing.

<u>Date Fixed</u>	<u>Next Date of Hearing</u>
01.04.2021	30.07.2021
02.04.2021 to 05.04.2021	02.08.2021
06.04.2021	03.08.2021
07.04.2021	04.08.2021
08.04.2021	05.08.2021
09.04.2021	06.08.2021
10.04.2021 to 19.04.2021	09.08.2021
20.04.2021	10.08.2021
21.04.2021 to 22.04.2021	11.08.2021
23.04.2021	12.08.2021
24.04.2021 to 26.04.2021	13.08.2021
27.04.2021	16.08.2021
28.04.2021	17.08.2021
29.04.2021	18.08.2021
30.04.2021	19.08.2021

- The cases which have been listed after 24.03.2020 through mentioning and had been adjourned to various dates in the month of April, 2021 shall be taken up on the dates already fixed.
- All the cases which are fixed from 01.04.2021 to 30.04.2021 and have been adjourned as above through NIC, the learned counsel may move an application for pre-ponement of the said cases, in case of urgency.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE.**

*Sanjiv Berry*  
31.3.2021  
(Sanjiv Berry)  
Registrar General  
31.03.2021